

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI  
Smt.Fairoza Hanifsab Ukkall  
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI  
Cause List Date: 08-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	L.A.C. 170/2006 (JUDGEMENT)		Ramalingaiah <b>Vs</b> The special Land Acquisition officer	
2	M.A. 7/2020 (JUDGEMENT) IA/1/2020 IA/2/2020		S.C.Gangadharaiah <b>Vs</b> Parvathamma	S.N.Shivakumaraswamy
<b>11.00 AM to 02.00PM</b>				
3	O.S. 135/2018 (SETTLEMENT)		Susheelamma <b>Vs</b> Ramadevi	N R Chandrashekar
4	R.A. 105/2019 (AWAIT LCR)		Shivashankara <b>Vs</b> N.Umadevi	Chintamani Ramasharma Balasubrahmanyam
5	R.A. 109/2019 (CALL FOR LCR) IA/1/2019 IA/2/2019		Umesh <b>Vs</b> Girjamma	Arun C S
6	R.A. 111/2019 (CALL FOR LCR)		Shivagangamma Rep.by her SPA Holder Husband B.V.Mahadevaiah <b>Vs</b> Ambikamma	S R Ramakrishnaiah
7	O.S. 49/2020 (SETTLEMENT) IA/1/2020 IA/2/2020		Kalavathi M N <b>Vs</b> Gangamma	Rajkumar
8	M.V.C. 520/2019 (NOTICE)		Rangaiah <b>Vs</b> Narayanappa @ Narayana.C	N.M.Chandrashekaraiiah
9	R.A. 21/2020 (NOTICE) IA/1/2020		Gopalaiah <b>Vs</b> H.P.Kempanna	Arun C S
10	O.S. 41/2018 (EVIDENCE) IA/1/2018 IA/2/2018		Puttegowda C.H. <b>Vs</b> Chandra Shekara	Nagaraju D
11	O.S. 43/2018 (EVIDENCE) IA/1/2018		Bettappa <b>Vs</b> Rangappa	Arun C S
12	O.S. 127/2018 (EVIDENCE) IA/1/2018 IA/2/2019		Chandrakala <b>Vs</b> Lakshmmamma	K G Narayana
13	O.S. 101/2019 (EVIDENCE)		Rajanna <b>Vs</b> Rangegowda	K G Narayana

**PRL SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Smt.Fairoza Hanifsab Ukkali**  
**PRL SR. CIVIL JUDGE AND JMFC,GUBBI**  
**Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	M.V.C. 1199/2019 (EVIDENCE)		Shamala @ Shamala Malikarjuna Vs Jayaprakash	Hemantha Raju.C.B
<b>CROSS EXAMINATION OF DW</b>				
15	O.S. 58/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Anjinappa Vs Kumbamma	Nandeesh C
<b>DEFN EVIDENCE</b>				
16	O.S. 45/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Manjula Vs Lakshamma	E.HANUMANTHARAYAPPA
<b>FURTHER EVIDENCE FOR PLNTF</b>				
17	O.S. 35/2019 (EVIDENCE)		T.R.Yashaswini Vs T.R.Basavaraju	Ksbeerkumarwamy
18	O.S. 15/2015 (ISSUES) IA/2/2015 IA/1/2015		Shyamala Vs Mahalingamma	Rajakumar K
19	O.S. 69/2018 (AMENDMENT) IA/1/2018		G.B.Santhosh Vs G.N.Rathnabalaraju	H L Rajashbekaraiab
20	O.S. 127/2019 (Written statement) IA/1/2019		Mangalagowramma Vs Manjunatha	Sbantharaju H G

Cases listed below are adjourned due to Covid 19

Badi Kiran B

**PRL.SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Smt.Fairoza Hanifsab Ukkali**  
**PRL.SR. CIVIL JUDGE AND JMFC,GUBBI**  
**Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 692/2018 (NBW TO CWs)		State By Gubbi Police <b>Vs</b> Ganganna	APP. T.Rakhi
2	C.C. 319/2019 (For charge)		State By Gubbi Police <b>Vs</b> Venakatachala	APP. T.Rakhi
3	C.C. 326/2019 (NBW to Accused)		State By Gubbi Police <b>Vs</b> Nataraju	APP. T.Rakhi
4	C.C. 695/2019 (NBW to Accused)		State By Gubbi Police <b>Vs</b> Lakshminarayana	APP. T.Rakhi
5	C.C. 741/2019 (plea)		State By Gubbi Police <b>Vs</b> Niranjanmurthy B.C.	APP. T.Rakhi
6	C.C. 795/2019 (For charge)		State By Gubbi Police <b>Vs</b> Gopi.G.C	APP. T.Rakhi
7	C.C. 3/2020 (For HBC)		State By Gubbi Police <b>Vs</b> Anjinappa	APP. T.Rakhi
8	C.C. 61/2020 (plea)		State By Gubbi Police <b>Vs</b> Siddesha H M	APP Muniraju
9	C.C. 93/2020 (For HBC)		State By Gubbi Police <b>Vs</b> Nataraju	APP Muniraju
10	C.C. 6/2020 (NOTICE)		State By Gubbi Police <b>Vs</b> Madhu Sudhan	APP. T.Rakhi
11	CrI.Misc. 1/2020 (NOTICE)		Sumoto by Senior Civil Judge and JMFC., Court <b>Vs</b> Manjunatha	APP Muniraju
12	CrI.Misc. 2/2020 (NOTICE)		The Commercial Tax Officer <b>Vs</b> Sunil Kumar Mall	APP Muniraju
13	C.C. 445/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police <b>Vs</b> Siddashwara	APP Muniraju
14	C.C. 446/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police <b>Vs</b> Srinivasa	APP Muniraju

**PRL.SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Smt.Fairoza Hanifsab Ukkali**  
**PRL.SR. CIVIL JUDGE AND JMFC,GUBBI**  
**Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	C.C. 447/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police <b>Vs</b> Kubera	APP Muniraju
16	C.C. 448/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police <b>Vs</b> Somashekaraiah	APP Muniraju
17	C.C. 449/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police <b>Vs</b> Jayanna	APP Muniraju
18	P.C.R. 6/2016 (TO HEAR)		Siddagangaiah <b>Vs</b> Siddappa alias Post Siddappa	Master RKGMM Mahaswamiyavaru
19	C.C. 390/2019 (Witness summons to C/W)		State By Gubbi Police <b>Vs</b> Hemaraju	APP. T.Rakhi
<b>11.00 AM to 02.00PM</b>				
20	CrL Misc. 4/2018 (AWAIT)		Sumoto by Senior Civil Judge and JMFC., Court <b>Vs</b> Ramaiah	APP. T.Rakhi

Stayed due to Covid 19



**PRL SR. CIVIL JUDGE AND JMFC, GUBBI**  
**Srl. Shivaraj**  
**ADDL. CIVIL JUDGE (SRDN) AND JMFC, GUBBI**  
**Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 64/2017 (OBJECTIONS) IA/2/2017 IA/8/2020 IA/1/2017 IA/7/2020		Jhahnavi <b>Vs</b> M.R. Prema Kumar	B S Madhusudhan
2	EX 94/2018 (SETTLEMENT)		Lakshminarayana <b>Vs</b> Special Land Acquisition Officer	H N Devaraja
3	R.A. 64/2019 (ENQUIRY) IA/1/2019		Rajamma <b>Vs</b> M.Gowramma	S Ranganatha
4	M.C. 60/2019 (OBJECTIONS) IA/1/2020		L.K.Ranganath <b>Vs</b> Shilpashree	S.N.Shivakumaraswamy
5	O.S. 146/2019 (SETTLEMENT)		Venkateshaiah <b>Vs</b> Govindaiah	D Gangegowda
6	O.S. 14/2020 (OBJECTIONS) IA/1/2020 IA/2/2020		Thontaradhya N.S <b>Vs</b> Lokamatha	M S Chandrashekaraiiah
7	M.C. 16/2020 (FOR CONCILIATION)		Swetha <b>Vs</b> Somashekhar	Girish T N
8	M.C. 22/2020 (OBJECTIONS)		Geetha <b>Vs</b> Dayananda	M P Mohana
9	O.S. 10/2017 (NOTICE) IA/6/2020		Chikkarudrappa <b>Vs</b> Gangamma	K M Srinivas
10	O.S. 50/2015 (STEPS) IA/1/2015 IA/2/2020		Narasimhaiah <b>Vs</b> Nagaveeni	A S Chandrashekaraiiah
11	EX 92/2018 (STEPS)		H.V.Shivanna <b>Vs</b> Special Land Acquisition Officer	H N Devaraja
12	O.S. 46/2018 (TO HEAR ON IA)		Ambika <b>Vs</b> Kallegowda	S Basavaraiaiah
13	R.A. 42/2018 (AMENDMENT) IA/3/2019 IA/4/2019 IA/5/2019 IA/1/2018 IA/2/2018		Siddanth <b>Vs</b> Driver Krishnappa alias Mitrappa	S V Ravindranath Tagore

**PRL:SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Srl. Shivaraaj**  
**ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI**  
**Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 116/2019 (FOR COMPLAANCE OF ORDER OF PO) IA/1/2019 IA/2/2019		H.Ramachandra Vs H.Rangaswamy	L Ramanajiah
15	O.S. 168/2019 (STEPS) IA/1/2019		Canara Bank Vs Malleshalah T.M.	H N Devaraja
16	O.S. 182/2019 (TO HEAR ON IA) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Mallikarjun A Vs K.C.Umesha	B V Rajeev
17	O.S. 188/2019 (Written statement)		T.R.Shambhulingappa Vs Gowramma	P Prasannakumara
18	O.S. 42/2020 (Written statement) IA/1/2020		Sakamma Vs Krishnaiah M.D	Pavan Kumar S
19	M.V.C. 636/2020 (TO HEAR ON IA)		Kamamma Vs HDFC-ERGO General Insurance Co.Ltd	S.Ranganatha
20	O.S. 114/2020 (TO HEAR ON IA) IA/1/2020		Gowramma Vs Ganganamma	Anil S
<b>11.00 AM to 02.00PM</b>				
21	O.S. 110/2019 (NOTICE)		Rangappa Vs Rangaiah	Prasanna Kumar
22	M.V.C. 1079/2019 (NOTICE)		Puttarangamma Vs Deekshith	Dakshinamurthy.M
23	R.A. 24/2020 (NOTICE) IA/1/2020 IA/2/2020		C D Bojaraju @ Babu Vs Rangappa Shetty C D	Arun C S
24	R.A. 30/2020 (NOTICE) IA/1/2020 IA/2/2020		Girjamma Vs H S Rajashekar	Arun C S
25	O.S. 52/2020 (APPEARANCE OF PARTY) IA/1/2020		Ramanna Vs Gowramma	R P Prakash
26	M.V.C. 246/2016 (EVIDENCE)		Keshavamurthy Vs Sunilkumar	B S Madhusudhan

**PRL.SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Sri. Shivaraj**  
**ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI**  
**Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	M.V.C. 911/2018 (EVIDENCE)		Venkateshaiah Vs Shivakumaraswamy	Manjunatha D.
28	O.S. 134/2018 (EVIDENCE)		Bhadrakamma alias Puttamma Vs Rajasha	Chintamani Ramasharma Balasubrahmanyam
29	O.S. 114/2019 (EVIDENCE) IA/1/2019		Gowamma Vs Doddarangalah	N Sadashivaiah
<b>CROSS EXAMINATION OF PW</b>				
30	O.S. 88/2017 (EVIDENCE) IA/2/2017 IA/1/2017		N. Harshitha Vs Nandeesh	B R Shivananda
<b>PLNTF EVIDENCE</b>				
31	O.S. 102/2019 (EVIDENCE)		Sakamma Vs Mahadevamma	H L Somasundar
32	O.S. 64/2020 (EVIDENCE) IA/1/2020		Sumangala T N Vs Prasnnakumar. L	K R Dayananda
33	L.A.C. 58/2017 (ARGUMENTS)		Ninganna Vs Special Land Acquisition Officer	Nandeesh C
34	R.A. 6/2018 (ARGUMENTS) IA/1/2018		Puttarangaiah Vs Rajanna	T.N Gururaj
35	R.A. 16/2019 (ARGUMENTS)		G.Anjanappa Vs Bangalore Electricity Supply Co. Ltd.,	Chintamani Ramasharma Balasubrahmanyam
36	R.A. 17/2019 (ARGUMENTS)		G.Anjanappa Vs Bangalore Electricity Supply Co. Ltd.,	Chintamani Ramasharma Balasubrahmanyam
37	R.A. 36/2019 (ARGUMENTS)		Siddagangamma Vs Keshavamurthy	Chintamani Ramasharma Balasubrahmanyam
38	O.S. 96/2019 (EVIDENCE)		C.L.Kantaraju Vs Chandrashekharaswamigalu	Chintamani Ramasharma Balasubrahmanyam
39	O.S. 154/2019 (EVIDENCE)		H.P.Harish Vs K.Mahalakshmi	K G Narayana
40	M.C. 44/2019 (ARGUMENTS) IA/1/2019		Kumar.V.H Vs Vanita	S.N.Shivakumara swamy

Cases listed below are adjourned due to Covid 19



**CIVIL JUDGE AND JMFC, GUBBI**  
**Smt.Radha S**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	O.S. 219/2018 (SUMMONS) IA/1/2018		G.H. Kumar <b>Vs</b> Nagaraju G.C.	Vinayakumar
2	O.S. 225/2020 (SUMMONS)		Canara Bank <b>Vs</b> Poonaram	Arun C S
3	O.S. 425/2017 (Objection) IA/1/2017		Darshan H. Gowda <b>Vs</b> C.L. Venkatamma	K G Narayana
4	O.S. 339/2020 (Objection) IA/1/2020		B.C. Nandeesh <b>Vs</b> Mahesh	K M Srinivas
5	O.S. 237/2010 (STEPS)		M.N.Parameshwaraiah <b>Vs</b> Gowramma	K.S.Jagannaba S.Besavarajaiah
6	O.S. 376/2012 (HEAR ON IA )		Lokesh <b>Vs</b> Huchegowda	DM
7	FDP 25/2014 (STEPS)		Shankarappa <b>Vs</b> Chikkanna	C.R.Balasubramanyam Prasanna Kumar
8	O.S. 413/2015 (ORDERS)		G.C.Mallikarjunaswami <b>Vs</b> G.H.Channakeshavaiah	H.L.Somasundar
9	FDP 7/2008 (ORDERS)		Shivanna <b>Vs</b> Krishnaiah	C.G.Sathyanarayana P.K.
<b>11.00 AM to 02.00PM</b>				
10	O.S. 361/2016 (NOTICE) IA/1/2016		Shankaramma <b>Vs</b> Rangamma	C G Sathyanarayan
11	O.S. 255/2019 (ORDER ON IA)		Chikkanna <b>Vs</b> Jayamma	N R Chandrashekar
12	O.S. 53/2020 (ORDER ON IA) IA/1/2020		B.S.Lingadevaru <b>Vs</b> Shivarudraiah	Ksheerkumarswamy
<b>LOK ADALATH</b>				
13	O.S. 175/2020 (A.D.R.)		Nataraja S.P. <b>Vs</b> Mahalingamma	T.S. Satisha
<b>CROSS EXAMINATION OF DW</b>				
14	O.S. 187/2010 (EVIDENCE)		SHANARAPPA <b>Vs</b> A SHIVAMMA	N.BASAVARAJU
15	O.S. 204/2012 (EVIDENCE)		Manjula <b>Vs</b> Gangamma	K.Shashikumar Raj Urs



**CIVIL JUDGE AND JMFC, GUBBI**  
**Smt.Radha S**  
**PRL CIVIL JUDGE (JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 209/2016 (EVIDENCE)		Siddalingappa alias Siddalingaiah <b>Vs</b> Lakshmiddevamma	Arun C S
17	O.S. 241/2016 (EVIDENCE) IA/1/2016		Channabasavaiah <b>Vs</b> Girijamma	Ksheerkumarwamy
<b>CROSS EXAMINATION OF PW</b>				
18	O.S. 67/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Shivarajamma <b>Vs</b> The Chief Secretary	K.M.
19	O.S. 275/2015 (EVIDENCE)		Yallaiah <b>Vs</b> Shanthamma	
<b>DEFN EVIDENCE</b>				
20	O.S. 183/2015 (EVIDENCE)		Irfan Ahammed and another <b>Vs</b> Riyaz Uddin	T.B.VISWANATH
<b>FURTHER EVIDENCE FOR PLNTF</b>				
21	O.S. 297/2014 (EVIDENCE)		Gangambika <b>Vs</b> Honnamma	
22	O.S. 299/2013 (Further Chief of DW.1) IA/1/2013		Jayamma <b>Vs</b> Siddamma	Poornima
23	O.S. 91/2016 (Further Chief of PW.1) IA/2/2016 IA/3/2016 IA/1/2016		Annayappa <b>Vs</b> C.A.Ganganna	C.N.H.

**Cases listed below are adjourned due to Covid 19**

**CIVIL JUDGE AND JMFC, GUBBI**  
**Smt.Radha S**  
**PRL. CIVIL JUDGE ( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 436/2017 (SUMMONS)		CHELUR PS <b>Vs</b> Ningaraju	
2	C.C. 56/2018 (CHARGE)		CHELUR PS <b>Vs</b> Thimmaiah	
3	P.C.R. 73/2020 (SWORN STATEMENT)		A.M. Ramaiah <b>Vs</b> Rangaswami	Vinayakumar
4	C.C. 596/2019 (APPEARANCE OF ACCUSED)		CHELUR PS <b>Vs</b> Nanjaiah	APP Muniraja M
5	CrI.Misc. 356/2019 (Petitioner evidence)		Shajad Bee, <b>Vs</b> Thahasildar.	Nagaraju D
6	CrI.Misc. 26/2020 (Petitioner evidence)		T.N. Dhayananda <b>Vs</b> Tahsildar	T S Basavaraju
<b>11.00 AM to 02.00PM</b>				
7	C.C. 187/2018 (FOR NBW)		CHELUR PS <b>Vs</b> Vijay Kumar G.M.	
<b>LOK ADALATH</b>				
8	C.C. 378/2017 (A.D.R.)		CHELUR PS <b>Vs</b> Vasantha Kumara	
9	C.C. 722/2020 (CUSTODY MATTERS)		CHELUR PS <b>Vs</b> Rakshith Babu	APP Muniraja M

Suspended due to Covid 19

**CIVIL JUDGE AND JMFC, GUBBI**  
**Sri.Ganesha N**  
**ADDL. CIVIL JUDGE( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
		<b>02.45 PM to 05.45PM</b>		
1	O.S. 368/2017 (SUMMONS)		Renukardhya <b>Vs</b> Appajaiiah	A G Suresh
<b>WRITTEN STATEMENT</b>				
2	O.S. 82/2020 (SUMMONS) IA/1/2020		Narasimhamurthy <b>Vs</b> Narasimhamurthy	Vinayakumar
3	O.S. 252/2014 (NOTICE)		Lakshamma <b>Vs</b> Siddalingaiah	N.Sedashivaiah
4	FDP 5/2019 (NOTICE)		Vasantha <b>Vs</b> Kariyappa	Chintamani Ramasharma Balasubrahmanyam
5	FDP 18/2018 (Objection)		Rangamma <b>Vs</b> Lingaraju	K M Srinivas
6	O.S. 131/2012 (AWAIT ORDERS)		Venkataiah <b>Vs</b> Thimmamma	
7	FDP 1/2018 (HEARING)		M.K. Shivakumar <b>Vs</b> Manoj M.S.	S Rajanna
<b>CONCILIATION</b>				
8	O.S. 321/2012 (A.D.R.) IA/1/2012		Parvathamma <b>Vs</b> S.Shiva Kumar	N.S.
<b>CROSS EXAMINATION OF PW</b>				
9	O.S. 370/2013 (EVIDENCE) IA/1/2013		Hamsbeer <b>Vs</b> Sajida	K M Srinivas H L Rajashekaraiiah
10	O.S. 366/2014 (EVIDENCE) IA/1/2014		Shivarudrappa <b>Vs</b> Lokamatha	C.G.Sathyannarayana
11	O.S. 68/2015 (EVIDENCE)		Vishalamma <b>Vs</b> Mariyamma	C.R.Balasubramanyam
12	O.S. 133/2009 (JUDGMENTS)		Shivalingaiah @ Shivalingegowda <b>Vs</b> Jayaramaiah	B.Suresh
13	O.S. 260/2015 (Awaiting Report)		Kadaiah <b>Vs</b> Sheshamma	K M Srinivas
		<b>11.00 AM to 02.00PM</b>		
14	O.S. 190/2017 (SUMMONS) IA/1/2017		Vasanthaiah. K.H. <b>Vs</b> Devaraju	S.R. Ramakrishnaiah. KAR No. 492/84

**CIVIL JUDGE AND JMFC, GUBBI**  
**Sri.Ganesh N**  
**ADDL. CIVIL JUDGE( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 362/2019 (SUMMONS) IA/1/2019		G.Rajendra <b>Vs</b> G.S.Krishnappa	Rudresh V
<b>WRITTEN STATEMENT</b>				
16	O.S. 296/2020 (SUMMONS) IA/1/2020		Rangaiah <b>Vs</b> Rangaiah	N. Basavaraju
17	FDP 4/2017 (NOTICE)		Mahaboob Jan <b>Vs</b> Rahkaya	Hemanna H M
18	O.S. 276/2020 (NOTICE) IA/1/2020		Nanjegowda S. <b>Vs</b> Rudresh	A S Shashidhara
19	O.S. 128/2012 (AWAIT ORDERS)		Venkataiah <b>Vs</b> Huchamma	CRB
20	O.S. 198/2017 (STEPS)		Karnataka Bank Ltd., Gubbi, Manager H.R. Suresh <b>Vs</b> Bheemesh Kumar T.C.	C.G.Sathyannarayana
21	O.S. 420/2018 (ORDER ON IA)		Nagarathnamma <b>Vs</b> Girjamma	H L Rajashekaraiah
<b>CROSS EXAMINATION OF DW</b>				
22	O.S. 120/2015 (EVIDENCE)		C.T. Vijayakumar <b>Vs</b> C.T.Ranganatha	Chintamani Ramasharma Balasubrahmanyam
<b>CROSS EXAMINATION OF PW</b>				
23	O.S. 123/2013 (EVIDENCE) IA/1/2013 IA/2/2013		Srinivasa <b>Vs</b> Boramma	SRR
24	O.S. 383/2013 (EVIDENCE) IA/1/2013		K.Rajanna <b>Vs</b> Udayakumar	T.N.Gururaj
25	O.S. 370/2014 (EVIDENCE) IA/1/2014		Srinivasamurthy <b>Vs</b> Honnamma	N.B.Krishnamurthy
26	O.S. 197/2009 (JUDGMENTS)		Jayaramaiah <b>Vs</b> Shivalingaiah	K.G.N.

Cases listed below are adjourned due to Covid 19



**CIVIL JUDGE AND JMFC, GUBBI**  
**Sri.Ganesha N**  
**ADDL. CIVIL JUDGE( JR. DN.) & JMFC**  
**Cause List Date: 08-12-2020**

No. Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>			
1	Crl.Misc. 139/2018 (Issue FLW to respondent)	Sundramma <b>Vs</b> Sreenivasa	K M Srinivas
2	Crl.Misc. 260/2018 (Issue FLW to respondent)	T.V. Harshini <b>Vs</b> R.B. Murthy	K G Narayana
3	C.C. 572/2017 (FOR NBW)	Chandrashekarapura PS <b>Vs</b> Mahesh L.	
<b>11.00 AM to 02.00PM</b>			
4	Crl.Misc. 108/2017 (Issue FLW to respondent)	T.V. Harshini <b>Vs</b> R.B. Murthy	K G Narayana
5	C.C. 39/2016 (FOR NBW)	The P.S.I. of C.S.Pura P.S. <b>Vs</b> Kamruzama	
6	Crl.Misc. 142/2017 (FOR NBW)	N.G. Kavitha <b>Vs</b> Puttajunjaiah Alias Prakash	K Shashikumar Raj Urs
<b>SUMMONS TO ACCUSED</b>			
7	C.C. 401/2016 (APPEARANCE OF ACCUSED)	Chandrashekarapura PS <b>Vs</b> Jagannatha	

Case list is adjourned due to Covid 19